

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6151
ANSWERED ON:14.05.2012
PAN INDIA CODE FOR AMBULANCES
Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to introduce a Pan-India National Ambulance Code;
- (b) if so, the details and salient features thereof; and
- (c) the time by which this scheme is likely to be implemented throughout the country and the fate of ambulances running on roads after implementation of the said scheme?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) to (c) Yes, Madam. The Ministry has constituted an expert committee in February 2012 to formulate 'National Ambulance Code' along with detailed specifications for various types of ambulances for the country and to prepare a draft amendment notification to Central Motor Vehicle Rule 1989. The Committee has been asked to submit their report within a period of three months. Details of the scheme, its implementation and all other related issues will be known after the receipt of the expert committee's report.